

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1114-1116/2015

BHAGWATI SHARMA, ADVOCATE, KUSHINAGAR

Appellant(s)

VERSUS

S.P. SHARMA, CJM, KUSHINAGAR

Respondent(s)

(with appln. (s) for stay and office report)

Date : 11/01/2016 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Appellant(s)

Mr. Abhinav S. Raghuvanshi, Adv.
Mr. Ravindra S. Garia, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The petitioner will serve a copy of the petition
on the Standing Counsel for the State of U.P.
List after four weeks.

(Rajni Mukhi)
Sr. P.A.

(Renu Diwan)
Court Master

Signature Not Verified

Digitally signed by
Rajni Mukhi
Date: 2016.01.11
17:21:21 IST
Reason: